Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.305/2013

Friday, this the 17th day of March 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Rajesh Kumar Saxena, s/o late Mr. I B Saxena D-52, Gali No.3 Laxmi Nagar, Delhi – 92

..Applicant

(Mr. R N Singh, Advocate)

Versus

- Employees State Insurance Company Headquarters Office Panchdeep Bhawan CIG Marg, New Delhi – 2 (Through its Director General)
- 2. Mr. R K Nayak
 Director, Inquiry Officer
 Employees State Insurance Company
 Headquarters Office
 Panchdeep Bhawan
 CIG Marg, New Delhi 2

..Respondents

(Mr. Prarshant Sivarajan, Advocate for Mr. Ankur Chhibber, Advocate)

ORDER (ORAL)

Justice Permod Kohli:

Learned counsel for applicant submits that the O.A. is rendered infructuous. Dismissed as such.

(K. N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

March 17, 2017 /sunil/